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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, GULESTAN, BUILDING NO. 6
PRESKOT ROAD, BOMBAY-1

CAMP: NAGPUR

OA NO. 684/92

Shripad Jambhulkar
81 Rathod Layout
(Anant Nagar)
PO Katol Road;
Nagpur 13

..Applicant

V/s.

Union of India through
General Manager
Central Railway
Bombay V.T. & Another

..Respondents

Coram: Hon. Shri Justice M S Deshpande, V.C.

ORAL JUDGMENT: DATED: 23.7.93
(PER: M S Deshpande, Vice Chairman)

Heard Mr. Kawade, counsel for the applicant
and Mr. P S Lambat, counsel for the respondents.

It is apparent that the cause of action
with regard to railway quarter at Itarsi would
arise within jurisdiction of the Jabalpur Bench
of the Central Administrative Tribunal. The
application be returned to the applicant for presenta-
tion to appropriate bench of the Tribunal.


(M.S. Deshpande)
Vice Chairman

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